

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 23

C.P. (IB)/423(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **M/S. WIZ LOGTEC INDIA PRIVATE LIMITED
(FORMERLY KNOWN AS M/S. M + R LOGISTICS
(INDIA) PRIVATE LIMITED) V/s STRIDES
PHARMA SCIENCE LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Gaurav Kumar for the petitioner present through VC.

Ld. Counsel for the Petitioner informs that the matter has been settled and they have also placed on record a memo based on the settlement. Accordingly, the C.P. 423 of 2023 is **dismissed as withdrawn.**

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**